

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 4089
TO BE ANSWERED ON 20.03.2018**

SC SUB-PLAN

4089. SHRI NANDI YELLAIAH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount released for Scheduled Castes(SCs) during the period 2014-15, 2015-16 and 2016-17 for the States of Andhra Pradesh and Telangana;
- (b) the utilisation of the said funds in respect of Andhra Pradesh and Telangana during the said period, year-wise;
- (c) whether the Government has any proposal to introduce a legislation on the lines of the Andhra Pradesh Scheduled Castes Sub-Plan and Tribal Sub-Plan (Planning, Allocation and Utilisation of Financial Resources) Act, 2013 for the entire Nation including Union Territories; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): The amount released under Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP) during the year 2014-15, 2015-16 & 2016-17 for the States of Andhra Pradesh & Telangana are as follows:

(Rs. in crore)

Name of State	2014-15	2015-16	2016-17
Andhra Pradesh	24.25	37.01	28.24
Telangana	24.16	23.80	36.87

- (b): The fund utilized by the States of Andhra Pradesh & Telangana are as follows:

(Rs. in crore)

Name of State	2014-15	2015-16	2016-17
Andhra Pradesh	24.25	37.01	28.24
Telangana	24.16	23.80	36.87

- (c): At present no such proposal is under consideration.
- (d): Dose not arise in view of reply to part (c) above.
